

DIVISION BENCH
COURT - I

O-212

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/97(KB)2020
IA(I.B.C)/661(KB)2022,
IA(I.B.C)/1145(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH NOVEMBER, 2022, 10:30 A.M

IN THE MATTER OF	JYOTI MAHESWARI VS RAJPROTIM AGENCIES PVT. LTD.
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physical)

Mr. Rajarshi Banerjee, Adv. : for RP In IA 661/KB/2022

Mr. Shahrukh Raja, Adv. : For Suspended Board of Directors
Mr. S. Pandey, Adv. : Appeared personally for Suspended Board

Ms. Pratha Protim Banerjee,
Mr. Rajarsee Banerjee,

ORDER

1. Ld. Counsel for RP present. Ld. Counsel for R1, R2 present in person.
2. **IA(I.B.C)/661(KB)2022**
 - i. They seek some time to file supplementary affidavit with regard to information sought in terms of order dated 4th of November, 2022.
 - ii. Two weeks' time is granted. Post this matter again for consideration on **16/12/2022.**
3. **IA(I.B.C)/1145(KB)2022**
 - i. At request of RP, Post this matter on **16/12/2022.**

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**